यह सम्भव है कि पुन: समायोजन करके अथवा इस प्रबन्ध को बढ़ा कर केन्द्रीय सहायता में वृद्धि की जाए।

Issue of 'P' Forms by Reserve Bank

***1654. Shri S. N. Chaturvedi:** Will the Minister of **Finance** be pleased to state:

(a) whether Government have received complaints of inordinate delay in getting 'P' forms from the Reserve Bank of India for obtaining foreign exchange; and

(b) if so, the steps taken to obviate this delay and consequent inconvenience to the applicants?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Government are generally satisfied that there is no inordinate delay in the disposal of 'P' form applications by the Reserve Bank of India if the applications are complete in all respects.

(b) Question does not arise.

Narmada River Project

***1655. Shri Jashvant Mehta:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the reaction of the concerned States to the reocmmendations made by Khosla Committee on the Narmada Project;

(b) whether a meeting of the Chief Ministers of Madhya Pradesh, Gujarat and Maharashtra with him has been held; and

(c) if so, with what result?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). Discussions are still going on with representatives of the concerned States. It is only after the round of discussions has been completed that it would be possible to assess the position.

Holding of Shares by Shrimati Mundhra in U.K.

***1655A. Shri Sidheshwar Prasad:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that Shrimati Y. D. Mundhra, wife of Shri Haridas Mundhra, holds shares in Hoare Miller Ltd. Registered office Mint Walk, Croydon, Surerey U.K.;

(b) whether it has been investigated into by the Department as to how she acquired this huge amount and whether it is accounted or unaccounted money; and

(c) if so the steps being taken by Government in the matter?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) to (c). The information has been called for and will be placed on the Table of the House as early as possible.

विश्व बैंक का कृषि उत्पादन सम्बन्धी प्रतिवेदन

***1656. श्री मधु लिमये:**
श्री स० मो० बनर्जी:
श्री सुबोध हंसदा:

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि विश्व बैंक के प्रतिनिधियों ने एक प्रतिवेदन दिया है जिस में उन्होंने तीसरी पंचवर्षीय योजना में कृषि उत्पादन में हुई वृद्धि की आलोचना की है; और

(ख) यदि हां, तो कृषि के लिये विदेशी सहायता पर इससे क्या प्रभाव पड़ेगा?

वित्त मंत्री (श्री शचीन्द्र चौधरी): (क) विश्व बैंक के प्रतिनिधियों ने तीसरी योजना की अवधि में कृषि और कृषि-

उत्पादन की समीक्षा की है और विश्व बैंक के अध्यक्ष को अपनी रिपोर्ट का प्रारूप दे दिया है।

(ख) चूंकि रिपोर्ट अभी अन्तिम रूप से तैयार नहीं हुई है, इसलिए इस समय यह अनुमान नहीं लगाया जा सकता कि कृषि के लिए मिलने वाली विदेशी सहायता पर इसका क्या प्रभाव पड़ेगा।

चौथी पंचवर्षीय योजना में सिंचाई कार्यक्रम

*1657. श्री भागवत झा आजाद :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :
श्री सरजू पाण्डेय :
श्री लिंग रेड्डी :

क्या सिंचाई और विद्युत मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या चौथी पंचवर्षीय योजना के लिये सिंचाई कार्यक्रम की रूपरेखा अन्तिम रूप में तैयार कर ली गई है ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ; और

(ग) क्या चौथी पंचवर्षीय योजना के पहले वर्ष के लिये कोई लक्ष्य निर्धारित कर लिया गया है ?

सिंचाई और विद्युत मंत्री (श्री फखरुद्दीन अहमद) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) आशा है कि 1966–67 के दौरान बड़ी तथा मंझली सिंचाई स्कीमों से लगभग 25 लाख एकड़ की अतिरिक्त सिंचाई क्षमता उत्पन्न होगी।

Western Kosi Canal

*1658. **Shri Shree Narayan Das:**
Shri Onkar Lal Berwa:
Shri Hukam Chand Kachhavaiya:
Shri Bade:
Shri Kindar Lal:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the hurdles in the way of proceeding with the work of Western Kosi Canal arising out of objections raised by the Govenment of Nepal have been cleared now;

(b) whether the question of realignment of the said canal has been fianally settled; and

(c) the nature of changes effected and the resulting effect of such changes as regards areas to be irrigated both in Nepal and in the State of Bihar?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). Negotiations with His Majesty's Government of Nepal in regard to the alignment of the Western Kosi Canal and other aspects are likely to be finalised shortly, thereby enabling work on the Canal to proceed.

तस्करी में एक संसद सदस्य की कार का प्रयोग

*1659. श्री हुकम चन्द कछवाय :
श्री बड़े :
श्री हो० ना० मुकर्जी :

क्या वित्त मन्त्री तस्करी में एक संसद् सदस्य की कार के प्रयोग के बारे में 7 अप्रैल, 1966 के अतारांकित प्रश्न संख्या 3446 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या न्याय निर्णयन सम्बन्धी कार्यवाही इस बीच पूरी हो चुकी है ;

(ख) यदि हां, तो उस संसद सदस्य के विरुद्ध, जिसकी कार का प्रयोग तस्करी में किया गया था, क्या कार्यवाही की गई है ; और